

High Court of Jharkhand, Ranchi

Notice Inviting Quotation

Ref. No. 631 /Accts.

Dated: 06.03.19

Quotations are invited for purchase/supply of 01 (One) New EBA Paper Shredder Machine Model 1126 S (straight cut) for use of the Hon'ble High Court.

Interested parties/firms (authorised dealers only) are requested to submit sealed quotations in the office of the undersigned.

The last date and time of submission of sealed quotation is 13/03/2019 (4.30 P.M.).

Any further details may be collected from the Establishment of the Court during 10:30 a.m. to 04.30 p.m. on any working day.

The Court reserves its right to reject any or all the quotations at any stage without assigning any reason(s) thereof.

Sd/-
Registrar (Establishment) I/c
High Court of Jharkhand, Ranchi

Note:-

1. The bidders must submit the detailed technical specifications of the related equipment along with the lowest price inclusive of all taxes.
2. Maximum time required for supply of the article must be specifically mentioned.
3. No quotation will be entertained after due date.
4. Service reputation of Vendor/Firm in the market will be given priority.
5. Warranty/Guarantee period must be clearly specified.
6. Warranty/Guarantee of the Articles must cover local service support by the Vendor/Firm during the period of Warranty/Guarantee.
7. Quotations received without OEM/Manufacturer authorization letter will not be entertained.
8. Documents showing experience of Bidder in supply, installation and maintenance (if any) should be enclosed with the quotation.